

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. S.P.S. LALER

Civil Appeal No(s). 3718-3719/2012

RAMAYAN PANDEY & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(ONLY SC-25075/2012 TO BE LISTED BEFORE LD. REGISTRAR COURT)
WITH
SLP(C) No. 25075/2012 (XI)

Date : 20-09-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Samir Ali Khan, AOR

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, AOR

MR. RAJEEV KUMAR DUBEY, ADV.
MR ASHIWAN MISHRA, ADV.
MS. VAIDRUTI MISHRA, ADV
Mr. Kamendra Mishra, AOR

Mr. Shail Kumar Dwivedi, AOR
Mr. Siddharth, AOR
Mr. R. C. Kohli, AOR
Ms. Kumud Lata Das, AOR
Mr. Abhishek Atrey, AOR
Mr. Irshad Ahmad, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

SLP(C) No. 25075/2012

Sole petitioner could not be served in notice for alternative arrangement. Hence unrepresented.

Hence, process the matter for listing before the Hon'ble Judge-in-Chambers for further directions.

S.P.S. LALER
Registrar

pm